GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 750. TO BE ANSWERED ON WEDNESDAY, THE 07TH FEBRUARY, 2024.

ASPIRATIONAL DISTRICT PROGRAMME

750. SHRI VISHNU DATT SHARMA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether Government is cognisant of the fact that Bundelkhand is one of the most under-developed regions in the country and Chhatarpur District of this region has also been listed in the aspirational district programme of the Government;
- (b) if so, whether the Government has proposed or planned for industrial development of this region or promotion of industrial ecosystem in this region in general and in Khajuraho Lok Sabha region in particular;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a): Yes Sir. The Aspirational Districts Programme launched by the Government of India in January 2018, aims to uplift 112 relatively under-developed districts across 26 States and 1 Union Territory. It focuses on rapid transformation in five key sectors: Health & Nutrition, Education, Financial Inclusion & Skill Development, Agriculture & Water Resources, and Basic Infrastructure. Chhatarpur district in Madhya Pradesh and Chitrakoot district from Uttar Pradesh are part of the Aspirational Districts Programme from the Bundelkhand region. The progress made by all aspirational districts is available in the public domain on the Champions of Change Dashboard (http://championsofchange.gov.in/site/coc-home/).
- (b) & (c): Setting up of Industry is primarily the domain of State Governments. However, Government of India through Department for Promotion of Industry and Internal Trade provides enabling ecosystems of overall Industrial Development in the country through appropriate policy interventions.

- I) Steps taken by the Govt. of Uttar Pradesh: To develop and uplift the backward Bundelkhand region, the Uttar Pradesh Government has taken various measures which inter alia includes the following:
 - i. Bundelkhand Expressway: For omnidirectional development in the Bundelkhand area, especially in less developed districts like Chitrakoot, Banda, Hamirpur, and Jalaun, the State Government has constructed the Bundelkhand Expressway. This expressway links the Bundelkhand area to the National Capital, Delhi, through the Agra-Lucknow Expressway and Yamuna Expressway, and plays a vital role in the development of the Bundelkhand area.
 - ii. Bundelkhand Industrial Development Authority (BIDA): The Government of Uttar Pradesh has recently constituted Bundelkhand Industrial Development Authority (BIDA) for purposes of ensuring focused development of industrial infrastructure in the Bundelkhand region of the state. BIDA has been tasked with development of sustainable Infrastructure and promoting industrial progress by developing & maintaining Industrial Parks/Townships and fostering an investor-friendly climate for the Bundelkhand region of the State. BIDA aims to facilitate investment, foster innovation, enhance skill development, protect intellectual property, and build best-in-class manufacturing infrastructure in Bundelkhand region for overall economic development of the region and contribute to achieving the \$1 trillion economy status for the state.
 - iii. **Special Policy Support:** The Government of Uttar Pradesh offers significantly higher incentive rates for the Bundelkhand Region as part of various state policies aimed at fostering robust industrial development in the area.

State Government Policy	Incentive rates for Bundelkhand	Incentive rates for other Region
Uttar Pradesh Industrial Investment& Employment Promotion Policy 2022	• 100 % Stamp Duty Exemption.	 75% Stamp Duty Exemption in Madhyanchal & Paschimachal. 50% Gautambuddh Nagar & Gaziabad districts.
	 Up to 30% of Base capital subsidy Up to 300% of Net SGST reimbursement 	 Up to 25% of Base capital Subsidy. Up to 200% of Net SGST reimbursement.

- (iv) **Green Energy Corridor in Bundelkhand Region:** A 4,000 MW Green Energy Corridor has been approved for Bundelkhand, with the first 1000 MW phase set for completion by 2027-28 to bolster power evacuation.
- (v) Handicraft Sector in Bundelkhand Region: The office of Development Commissioner (Handicrafts) is implementing National Handicrafts Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development scheme (CHCDS) across the country including Bundelkhand region.
- (II). Steps taken by the Govt. of Madhya Pradesh: To develop and uplift the backward Bundelkhand region,, and Khajuraho Lok Sabha region the Madhya Pradesh Government has taken various measures which inter alia includes the following:
 - i. Development of Industrial Areas by Madhya Pradesh Industrial Development Corporation (MPIDC) in Niwari, Orccha Distt., and Chattarpur in Chattarpur Distt.
 - ii. Various land parcels are identified as industrial nodes under Delhi Nagpur Industrial corridor
 - iii. Industrial Area is planned for development in the Khajuraho Lok Sabha region in Katni in Tikariya Distt.

(d): Not applicable.
